

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
Appeal No. 06/59/JPR/2022
Under Section 59 of
Companies Act, 2013

In the matter of:

Jayesh Ranchodbhai Thakkar

...Appellant

Versus

Shree Cement Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

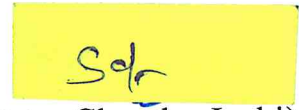
For the Appellant : Hans Kumar Sharma, Adv.
For the Respondent : Prateek Kedawat, Adv.
Mohd. Bilal, Adv.

ORDER

Heard Mr. Hans Kumar Sharma, Adv. appearing on behalf of the Appellant. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent No. 1 submits that he has recently been engaged in this matter and seeks a short adjournment. On his request, list the matter on 04.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024